

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 69 of 2014**

**Dated : 21<sup>st</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Lanco Kondapalli Power Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.  
.... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Amit Kapur**

**Counsel for the Respondent(s): : Mr. M.G. Ramachandran**

**Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-8  
& R-61  
Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for  
R.47 to 50**

**ORDER**

Post the matter for hearing on **26.08.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vg